

(b) if so, the number of such camps that are proposed to be set up and their location ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The Board of Rehabilitation, which has been constituted to advise Government *inter alia* on policies and measures concerning the resettlement of repatriates from Ceylon in industry and other non-agricultural programmes, has not drawn up any scheme for the setting up of the transit camp facilities for the repatriates from Ceylon. Government however, have approved a scheme for the setting up of a transit camp for the repatriates from Ceylon at Mandapam in Tamil Nadu State for which an expenditure of Rs. 12.23 lakhs has been sanctioned. This camp will provide accommodation facilities for about 700 repatriate families. The State Government have reported that a major portion of the camp accommodation has already been completed.

If and when it is found necessary to set up more transit camps, necessary action will be taken to meet the requirements.

सहरसा जिले को एक अलग डाकक्षेत्र बनाना

8923. श्री गुलामनब ठाकुर : क्या सूचना और प्रसारण तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सहरसा जिले के बख्तियारपुर तथा सरखुआ क्षेत्र मुंगेर जिले के डाक क्षेत्र में आता है और सहरसा का कुछ क्षेत्र दरभंगा तथा पूर्णिया जिले के डाक क्षेत्र में आता है ;

(ख) क्या सरकार का विचार सहरसा जिले का एक अलग डाकक्षेत्र बनाने का है ; और

(ग) यदि हां, तो ऐसा कब तक किये जाने की सम्भावना है और यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मन्त्री (श्री शेर सिंह) : (क) जी हां ।

(ख) तथा (ग). सहरसा राजस्व जिले के लिये अलग डाक डिवीजन बनाने का निर्धारित विभागीय प्रतिमानों के आधारे पर औचित्य नहीं है । अतः इस प्रस्ताव को स्थगित कर दिया गया है ।

सहरसा जिले में डाकघर

8924. श्री गुलामनब ठाकुर : क्या सूचना और प्रसारण तथा संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में सहरसा जिले में कितने डाकघर खोले गये ;

(ख) वहां पर कितने और डाकघर खोलने का प्रस्ताव है और इस बारे में कब तक निर्णय किये जाने की सम्भावना है ; और

(ग) कितने प्रस्तावित डाकघरों के बारे में इस बीच आवश्यक जांच पड़ताल कर ली गई है ?

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मन्त्री (श्री शेर सिंह) : (क) 12.

(ख) धनराशि उपलब्ध होने और विभागीय प्रतिमानों की पूर्ति होने पर चालू वर्ष के दौरान 12 डाकघर खोलने का प्रस्ताव है । इस इस सम्बन्ध में अलग अलग प्रस्तावों की जांच कर लेने के बाद ही निर्णय लिया जायगा ।

(ग) 10 ।

Research in Seed Technology

8925. SHRI D. C. SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a four-day seed specialists' seminar, which was held in New Delhi during the second week of April, 1969 has recommended that research in seed technology should be strengthened and there should be 'more intensified training of seed personnel' in both Government and non-Government sectors ;

(b) if so, the reaction of the Government thereto ; and

(c) the steps proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes ; a seed Specialists' Seminar held in New Delhi in April 1969 has made a number of recommendations regarding research and development of seed technology including training of seed personnel. The formal proceedings of the Seminar are awaited.

(b) The Government appreciates the needs of research and development in seeds technology in India.

(c) A number of steps have already been taken in the matter. These include (a) the enactment of the Seed Act for encouraging the production of pure certified seed of improved varieties of crop plants in the country and for making them available to farmers in adequate quantities with the cooperation of the State Governments; (b) the establishment of a Division of Seed Technology at the Indian Agricultural Research Institute, New Delhi for research and post-graduate training in seed technology; (c) the setting up of the National Seeds Corporation for the production of foundation seed of improved varieties and for organising training programmes for seed personnel with the cooperation of the Indian Agricultural Research Institute and other agencies in the country concerned with research and training in seed technology.

#### Rehabilitation of Persons migrating to India

8926. SHRI R. K. SINHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of persons who have migrated to India from the neighbouring countries during the last five years since 1964 ; and

(b) the steps taken to rehabilitate them ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The number of new migrants from East Pakistan and

repatriates for Burma and Ceylon, as reported by State Governments and other authorities concerned upto 26.4.1969, is as follows :—

|  |          |
|--|----------|
| New migrants from East Pakistan<br>(from 1.1.64) | 8,46,810 |
| Repatriates from Burma<br>(from 1.6.63)          | 1,68,483 |
| Repatriates from Ceylon<br>(from 30.10.64)       | 8,275    |

(b) Rehabilitation sites have been set up in a number of States for resettlement of displaced persons in agriculture. A large number of migrants from East Pakistan are also being resettled in Dandakaranya Project. Besides, special areas are being developed in the Andaman and Nicobar Islands and in Chanda District in Maharashtra. For non-agriculturists, loans are advanced for starting business and for construction of houses/shops. Efforts are also made to secure them employment in industry and in other suitable undertakings.

Similar rehabilitation measures have been taken for the resettlement of repatriates from Burma. They are also given business and housing loans. Some agriculturist families are also settled under Land Colonisation Scheme as well as other schemes sanctioned by this Department.

Pattern schemes for granting business loans and housing loans to Ceylon repatriates have been sanctioned and these are implemented by the State Governments concerned. Some specific schemes for their resettlement in plantations and agriculture have also been sanctioned.

#### Damage of Sugarcane Crop

8927. SHRI R. K. SINHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that a large part of the sugarcane crop in districts of Eastern U. P. has been damage due to excess of heat ;

(b) whether it is also a fact that due to the damage to sugarcane crop supplies to factories for crushing have been affected ; and

(c) if so, the relief measures undertaken so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND